

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.P. No. 483/(MAH)/2017

CORAM:

Present:


SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 02.11.2017

NAME OF THE PARTIES: M/s. Gill & Company Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

| S. No. | NAME | DESIGNATION | SIGNATURE |
|--------|------------|-------------|---|
| 54. | Rohan Mung | Advocate |  |

ORDER

CSP No. 482/230-232/NCLT/MB/MAH/2017

CSP No. 483/230-232/NCLT/MB/MAH/2017

The Company Petitions are **admitted**.

List this matter for final hearing on **07.12.2017**.

— Sd/-

V. NALLASENAPATHY
Member (Technical)

— Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)